

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
(IB)-1097(PB)/2019

IN THE MATTER OF:

The Verandas Apartment Owners Association ... Applicant/Petitioner
Vs
M/s Saluja Construction Company Ltd ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 08.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sonal Anand, Adv

ORDER

Rst.A-2/2021

Since it has come in supplementary list, the corporate debtor is hereby directed to appear on the next date of hearing.

List on 16.03.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)